

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 190 OF 2019

Dated : 3rd September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Damodar Valley Corporation

....Appellant(s)

Versus

West Bengal Electricity Regulatory Commission & Anr.

....Respondent(s)

Counsel for the Appellant (s) : Ms. Anushree Bardhan

Counsel for the Respondent (s): Mr. C.K. Rai
Mr. Sachin Dubey for R-1

Mr. Vishrov Mukerjee
Mr. Aneya Vikram Mishra for R-2

ORDER

Objections of Respondents, if any, shall be filed within six weeks.

List the matter on **17.09.2019**.

**(Ravindra Kumar Verma)
Technical Member**

mk/mkj

**(Justice Manjula Chellur)
Chairperson**